

from the Anganwadi Women Workers Association recently;

(b) if so, the details of the demand; and

(c) the action being taken/proposed to be taken by the Government on these demands?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJILAL SUMAN): (a) and (b). The Akhil Bharatiya Anganwadi Kamgar Union and Akhil Bharatiya Anganwadi Karamchari Sanyukta Sangharsh Samiti have given memorandum of demands to the Government mainly demanding the status of Government employees and increase in honorarium of anganwadi workers and helpers.

(c) Government is unable to accept the demand for giving the status of government employees to Anganwadi Workers and helpers as it will be against the principle of the Integrated Child Development Services Scheme which is based on voluntary and community participation of village women who work on part-time (4 1/2 hours daily) basis as voluntary workers selected from the local community. As regard revision of honorarium of the Workers and Helpers the matter is receiving the Government's utmost attention.

#### **Progress made Under Integrated Child Development Scheme**

335. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have conducted any State-wise survey regarding the progress made under the Integrated Child Development Scheme in the country during the last three years; year-wise;

(b) if so, the number of children and mothers receiving supplementary nutrition and children attending pre-school education benefited under the Scheme during the said period, State-wise; and

(c) the amount spent by way of raising the nutrition status, enhancing the awareness of mothers and improving the immunisation coverage of children and mothers in the rural, tribal, drought and flood-prone areas during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) The Integrated Child Development Services (ICDS) Scheme is studied extensively time to time. This Department has got studies conducted on different aspects of ICDS in various States through research institutions and Universities as below:—

<i>Year of Survey</i>	<i>No. of studies conducted</i>
1	2
1987-88	8
1988-89	12
1989-90	4

In addition, the National Institute of Public Cooperation and Child Development, a technical arm of this Department, has undertaken a study on 4 ICDS projects located in Bihar, Haryana, Madhya Pradesh, Uttar Pradesh and Rajasthan during 1990-91.

Further, during the last 3 years, Central Technical Committee, (at AIIMS) New Delhi, monitoring the health and nutrition component of ICDS, has conducted various surveys in different parts of the country as below:—

<b>Year</b>	<b>No. of projects surveyed</b>
<b>1</b>	<b>2</b>
1987-88	80
1988-89	41
1989-90	32

(b) The monitoring of ICDS Scheme is done at Central level, State level and Project level. At the Central level this is done in the Department on the basis of data received from CDPOs as well as State authorities. Health and nutrition component is monitored by Central Technical Committee. State-wise information as on 31.12.90 regarding the number of children and mothers receiving supplementary nutrition and children attending pre-school education under the ICDS Scheme is attached as Statement-I.

(c) Under the ICDS Scheme, projects are sanctioned at block level and on an

average nearly 100 Anganwadis are sanctioned in one ICDS Project in Rural areas and Urban slums. In tribal areas the average is nearly 50 Anganwadis in an ICDS project. Nearly 89% ICDS projects are sanctioned in rural and tribal areas. These areas have higher concentration of Scheduled Caste population and people living below the poverty line.

Statement-II indicating the State-wise amount spent on ICDS Scheme (other than supplementary nutrition as the same is borne by the State Governments) during the last three years is attached.

Statement-III indicating the expenditure incurred on immunisation, by the Ministry of Health and Family Welfare during the period is attached.

Government of India provides nutrition support in cash and kind to the State Governments and Union Territories. The details of such assistance are given in Statement-IV.

## STATEMENT-I

State-wise beneficiaries (children and mothers under supplementary nutrition programme and pre-school education of ICDS Scheme (both at Central sector and State sector) during the last three years

(Figures in 000, s)

Sl. No.	State/UT	Supplementary Nutrition						Pre-school education					
		March 88	March 89	March 90	Dec. 90	March 88	March 89	March 90	Dec. 90				
1	2	3	4	5	6	7	8	9	10				
1.	Andhra Pradesh	737.04	777.83	916.38	996.65	343.59	376.00	415.58	451.59				
2.	Arunachal Pradesh	29.82	44.80	51.34	50.65	12.31	17.90	19.04	18.46				
3.	Assam	185.25	365.74	319.48	295.59	142.27	187.57	182.95	191.39				
4.	Bihar	909.34	1029.51	1059.02	926.31	412.97	473.71	468.95	476.33				
5.	Goa	37.35	36.26	41.49	40.20	15.03	15.98	15.86	14.80				
6.	Gujarat	786.36	924.75	909.04	1013.63	371.11	431.13	424.18	455.67				
7.	Haryana	634.15	673.95	669.75	676.66	270.05	277.94	276.45	264.49				

(Figures in 000,s)

Sl. No.	State/UT	Supplementary Nutrition						Pre-school education			
		March 88	March 89	March 90	Dec. 90	March 88	March 89	March 90	Dec. 90		
		3	4	5	6	7	8	9	10		
8.	Himachal Pradesh	92.55	103.11	106.62	100.64	38.06	43.32	46.19	45.77		
9.	Jammu & Kashmir	94.21	138.79	158.03	156.69	44.02	59.21	71.29	69.76		
10.	Karnataka	871.87	1031.47	1103.99	1269.12	410.73	475.89	508.44	546.88		
11.	Kerala	508.76	590.37	648.19	642.94	230.66	253.87	261.93	272.91		
12.	Madhya Pradesh	754.21	862.86	1036.18	1135.88	358.49	424.12	481.37	527.69		
13.	Maharashtra	1217.21	1318.69	1534.67	1798.94	564.58	573.36	752.79	842.65		
14.	Manipur	79.81	125.51	167.00	118.87	41.75	63.75	57.06	54.51		
15.	Meghalaya	45.49	58.10	70.88	69.53	19.75	21.58	27.24	28.03		
16.	Mizoram	71.09	73.16	72.54	82.72	30.88	28.87	32.74	38.36		
17.	Nagaland	104.66	135.60	151.56	134.05	43.19	54.31	62.20	46.06		

(Figures in 000,s)

Sl. No.	State/UT	Supplementary Nutrition					Pre-school education				
		March 88	March 89	March 90	Dec. 90	March 88	March 89	March 90	March 90	Dec. 90	
1	2	3	4	5	6	7	8	9	10		
18.	Orissa	746.82	726.09	770.95	847.82	172.38	176.10	202.41	200.94		
19.	Punjab	249.21	244.09	254.18	218.10	136.17	139.61	145.82	150.58		
20.	Rajasthan	576.77	748.38	760.41	727.99	257.70	351.19	356.50	319.80		
21.	Sikkim	14.10	15.00	16.25	18.32	5.57	5.80	5.80	6.02		
22.	Tamil Nadu	296.32	356.23	360.50	399.40	169.03	193.58	203.19	230.11		
23.	Tripura	51.96	57.24	67.94	59.75	20.97	30.02	38.53	35.88		
24.	Uttar Pradesh	1148.03	1481.84	1319.75	1249.88	551.47	707.91	707.72	711.86		
25.	West Bengal	864.85	1010.46	1017.27	946.16	425.76	493.88	517.93	593.80		
26.	A & N Islands	14.66	14.85	25.04	22.71	6.65	6.47	11.35	10.70		
27.	Chandigarh	10.14	10.54	10.60	10.20	7.10	6.90	7.22	6.82		

(Figures in 000, s)

Sl. No.	State/UT	Supplementary Nutrition					Pre-school education				
		March 88	March 89	March 90	Dec. 90	March 88	March 89	March 90	Dec. 90		
1	2	3	4	5	6	7	8	9	10		
28.	D & N Haveli	8.99	6.90	12.78	12.84	2.23	2.24	3.03	2.94		
29.	Delhi	358.38	331.47	339.58	338.93	126.25	113.30	113.76	109.07		
30.	Daman & Diu	5.88	5.77	5.80	5.99	2.63	2.47	2.43	2.53		
31.	Lakshadweep	8.26	8.57	8.10	8.46	1.22	1.13	1.31	1.22		
32.	Pondicherry	37.60	49.42	47.36	44.25	13.52	15.97	15.13	14.62		
	All India	11451.14	13357.35	14052.07	14423.09	5248.03	6025.08	6436.39	6742.24		

## STATEMENT-II

State wise and year-wise Central assistance given under the Centrally-Sponsored ICDS scheme during the last three years

(Rs. in lakhs)

Sl. No.	Name of the State (s)	1987-88	1988-89	1989-90
1	2	3	4	5
1.	Andhra Pradesh	823.14	1186.59	975.83
2.	Arunachal Pradesh	43.06	124.67	96.04
3.	Assam	462.22	457.97	543.61
4.	Bihar	1014.56	1201.15	1374.47
5.	Goa	73.88	93.26	112.99
6.	Gujarat	960.76	1513.29	1170.40
7.	Haryana	340.36	414.97	408.77
8.	Himachal Pradesh	170.22	266.81	216.46
9.	Jammu & Kashmir	134.77	143.90	189.90

(Rs. in lakhs)

Sl. No.	Name of the State (s)	1987-88	1988-89	1989-90
1	2	3	4	5
10.	Karnataka	987.40	926.16	1048.74
11.	Kerala	481.72	625.15	566.56
12.	Madhya Pradesh	1060.34	1242.67	1390.29
13.	Maharashtra	1907.02	1282.58	1670.94
14.	Manipur	93.68	133.23	198.65
15.	Meghalaya	73.90	128.53	133.23
16.	Mizoram	116.00	136.54	156.45
17.	Nagaland	133.17	181.41	182.33
18.	Orissa	466.61	775.83	941.17
19.	Punjab	323.61	513.00	410.36
20.	Rajasthan	767.42	787.00	888.40



(Rs. in lakhs)

Sl. No.	Name of the State (s)	1987-88	1988-89	1989-90
1	2	3	4	5
21.	Sikkim	27.83	31.00	37.73
22.	Tamil Nadu	564.76	529.91	810.73
23.	Tripura	123.93	130.37	213.01
24.	Uttar Pradesh	115.37	1493.13	2238.76
25.	West Bengal	1041.89	1467.01	1563.17
UNION TERRITORY (S)				
1.	Andaman and Nicobar Islands	22.24	25.00	27.00
2.	Chandigarh	23.44	21.50	21.00
3.	Dadra and Nagar Haveli	11.75	11.00	11.00
4.	Daman and Diu	6.03	8.00	8.00
5.	Delhi	244.61	287.52	291.12

	(Rs. in lakhs)				
Sl. No.	Name of the State (s)	1987-88	1988-89	1989-90	
1	2	3	4	5	
6.	Lakshadweep	6.51	6.00	6.00	
7.	Pondicherry	67.52	55.13	65.00	
	Total	13729.72	16200.28	18003.11	

**STATEMENT-III***Assistance to States*

<i>Year</i>	<i>Allocation</i>	<i>C. Chain</i>	<i>Vaccine</i>	<i>Cash</i>	<i>Exp. at Centre</i>	<i>Total</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>
1987-88	4500	1167.30	947.59	433.14	163.00	2711.03
1988-89	5200	1710.30	1356.20	623.25	133.00	3822.75
1989-90	6000	2069.97	1896.83	726.18	195.14	4888.12

## STATEMENT-IV

*Nutrition support of the Central Government being provided to the States by way of Cash and Kind assistance from its own resources and from external organisations under ICDS Programme during the last three years*

Year	Centrally Sponsored Wheat-based Nutrition Programme				Care funded support		WFP funded support	
	Total amount sanctioned to the States	Paid to FCI out of Col. (2) (Rs. in crores)	Total Wheat released by FCI in MT	Food Commodity in MT	Value in (Rs. in lakhs)	Food Commodity in MT	Value in (Rs. in lakhs)	
1	2	3	4	5	6	7	8	
1987-88	38 crores	15.96	65511	146747	7643.15	37750	2423.00	
1988-89	26.87 crores	11.65	42055	146626	10260.23	34500	2507.00	
1989-90	28.00 crores	4.41	54225	136295	9772.05	46750	2864.00	